

Irrigation shows that an additional 35 million hectares potential (over and above the 113 million hectares) can be created by conserving about 220 million cubic meters (180 million acre feet) of flood waters and transferring the same to deficit areas.

Command Area Development Projects

4610. SHRI T.S. NEGI : Will the Minister of IRRIGATION be pleased to state :

(a) whether it is a fact that the Command Area Development on which high hopes had been placed, is a failure as reported in Economic Times dated 30 June, 1983 and if so, corrective steps taken/proposed to be taken;

(b) whether it is also a fact that this is due to failure of supervision, monitoring, and evaluation and mid-course corrections in time; and

(c) whether Government will re-organise Agriculture Ministry and its present domination by the non-professionals and if so, time schedule for such a change ?

THE MINISTER OF STATE IN THE MINISTRY OF IRRIGATION (SHRI RAM NIWAS MIRDHA) : (a) and (b) The Command Area Development Programme initiated as a Centrally Sponsored Scheme in 1974-75, is comparatively a new Programme, at present covering the commands of 76 projects, together accounting for a created potential of 11.5 million hectares, by 1981-82, out of the total of 28.2 million hectare from all the major and medium irrigation projects in the country. There has been a significant step up during the current Plan period in the execution of certain items like construction of field channels, the five-year target of which will be achieved by the end of 1983-84 itself. State Governments have been advised to give increasing attention to other items like land leveling construction of field drains and rotational water distribution (warabandi) and also to supporting agricultural ex-

tension and agricultural inputs measures.

The Programme involves the joint efforts of a multi-disciplinary team and the recommendations, made by a High Level Committee set up by the Ministry of irrigation, relating to the organisational arrangements at various levels, for implementing the programme, have been advised to the State Governments for consideration.

With a view to encourage evaluation of the Programme by independent agencies, provision for matching assistance from the Centre for such evaluation studies has been made and the State Governments have also been advised to take up such studies. Self-assessment by the project administrations for locating areas of improvement has also been suggested to the State Governments for monitoring the performance under the Programme. The Programme is gathering momentum and with the adoption of the measures that have advised to the State Governments further improvements are expected.

(c) The Programme is being administered by the Ministry of Irrigation from 1980 and the question of re-organising the Ministry of Agriculture does not arise.

Registration of Hacheries and Poultry Farms

4611. SHRI ANANTHA RAMULU MALLU : Will the Minister of AGRICULTURE be pleased to state :

(a) whether it is a fact that Government propose to register all hacheries and poultry farms in all States including their infrastructural facilities; and

(b) if so, the details regarding the objectives of Government so far as the question of proper planning and development of poultry farming in the country is concerned ?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE

(SHRI YOGENDRA MAKWANA) :

(a) The Department of Agriculture & Cooperation, Ministry of Agriculture, Government of India propose to register various hatcheries/poultry breeding farms operating in various parts of the country.

(b) The objective is to collect basic information/statistics which would be utilised for preparing realistic estimates about requirement of various feed ingredients/feeds etc. and forecasts on production/availability, price etc. of eggs and poultry meat and trends in future demand for layer and broiler chicks in the country. This information will also be beneficial to the hatcheries and help them in planning their future layer and broiler parent stock production/place-ment to meet the national requirement of layer and broiler hybrid chicks as well as export commitments.

Discontent among IARI Students

4612. SHRI R.N. RAKESH : Will the Minister of AGRICULTURE be pleased to state :

(a) whether Government are aware of the wide spread discontent amongst students in I.A.R.I. and if so, the corrective steps taken/proposed to set the matters right; and

(b) whether Government will consider placing this University strictly on merit as used to be the case in yester-years ?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI YOGENDRA MAKWANA) : (a) Government is not aware of any discontentment among the students of I.A.R.I. The Institution is functioning normally and examinations are being conducted as per schedule. Admissions are being made and the admitted students receive fellowships. Performance of I.A.R.I. is constantly reviewed and corrective steps are corrective steps are taken to set matters right wherever felt necessary.

(b) Merit is the guiding principle of I.A.R.I. even now.

Construction of Houses by Government for Group Housing Societies

4613. SHRI ANANTHA RAMULU MALLU : Will the Minister of WORKS AND HOUSING be pleased to state :

(a) whether any Group Housing Society (exclusively of Central Government employees attached to one office only) has approached the Government to extend co-operation regarding construction of houses;

(b) if so, the names of such Group Housing Societies; and

(c) the details regarding the assistance Government have extended to them regarding construction of their houses so far as the question of concession of amount charged is concerned, keeping in view their financial conditions ?

THE DEPUTY MINISTER IN THE MINISTRY OF WORKS AND HOUSING (SHRI MOHAMMED USMAN ARIF) : (a) and (b) The Delhi Co-operative Housing Finance Society Limited which advances loan to the Co-operative Group Housing Societies has reported that the General Staff Co-operative Group Housing Society Ltd., and Defence Employees Co-operative Group Housing Society Ltd. are the two societies whose bye-laws restrict the membership of the Society to persons serving in Army Headquarters and in the Secretariat of Ministry of Defence respectively and have been given loan assistance by them for construction of houses.

(c) The DCHFS has sanctioned loan of Rs. 62 lakhs and actually disbursed and amount of Rs. 40.30 lakhs to General Staff Co-operative Group Housing Society Ltd. The other Society, namely, Defence Ministry Employees Co-operative Group Housing Society Ltd. was sanctioned a loan of Rs. 45.04 lakhs and an amount of Rs. 10.26 lakhs was released to them.